

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:1665
ANSWERED ON:19.11.2010
FUEL CONSERVATION NORMS FOR VEHICLES
Kataria Shri Lal Chand

Will the Minister of POWER be pleased to state:

- (a) whether Government has notified fuel conservation norms in vehicles, under Energy Conservation Law;
- (b) if so, the details thereof; and
- (c) the time by which these are likely to be implemented by the vehicle manufacturers in the country?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER(SHRI BHARATSINH SOLANKI)

- (a) : No, Madam.
- (b) & (c) : Do not arise.